

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5863
ANSWERED ON:11.05.2012
AWARDS TO ANGANWADI WORKERS
Mahajan Smt. Sumitra

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government honours the Angan Wadi Workers (AWW) in the country with State and National level awards;
- (b) if so, the details thereof alongwith the norms in this regard;
- (c) the State-wise details of the awards given to such AWW during each of the last three years and the current year;
- (d) whether the Government has provided any financial assistance to the States for grant of such awards; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (c): There is a provision under the Centrally Sponsored Integrated Child Development Services (ICDS) Scheme to honour the Anganwadi Workers through conferment of awards both at State Level and National Level. The selection of the awardees is based on exemplary performance in improving the coverage and quality of service to beneficiaries, convergence towards other programmes/Schemes, regular reporting and experience. Under the provisions currently in vogue, 51 Awards at National level and 1275 Awards at State level have been prescribed. State-wise number of Awards prescribed at State level and National level are given in the Statement at Annex-I. The State level Awards are finalized and conferred by the State Governments/UT Administrations which carry a cash award of Rs.5000/- and a citation. Details of State level awardees are maintained by States/UTs at State level. From amongst the State awardees, the States/UTs select and nominate stipulated number of candidates for conferment of National level Awards which carry a cash award of Rs.25,000/- and a citation. The nominations for the National Level Awards for the years 2006-07, 2007-08 and 2008-09 have been received. States/UTs have also been requested to make nominations for the years 2009-10 and 2010-11.

(d) & (e): The expenditure on the State level Awards is borne by the State Governments out of the grant in aid released by the Central Government for the implementation of the ICDS Scheme.